



The Chennai City Police (Amendment) Act, 2023

Act No. 10 of 2023

DISCLAIMER: This document is being furnished to you for your information by PRS Legislative Research (PRS). The contents of this document have been obtained from sources PRS believes to be reliable. These contents have not been independently verified, and PRS makes no representation or warranty as to the accuracy, completeness or correctness. In some cases the Principal Act and/or Amendment Act may not be available. Principal Acts may or may not include subsequent amendments. For authoritative text, please contact the relevant state department concerned or refer to the latest government publication or the gazette notification. Any person using this material should take their own professional and legal advice before acting on any information contained in this document. PRS or any persons connected with it do not accept any liability arising from the use of this document. PRS or any persons connected with it shall not be in any way responsible for any loss, damage, or distress to any person on account of any action taken or not taken on the basis of this document.

The following Act of the Tamil Nadu Legislative Assembly received the assent of the Governor on the 3rd May 2023 and is hereby published for general information:—

ACT No. 10 OF 2023.

An Act further to amend the Chennai City Police Act, 1888.

BE it enacted by the Legislative Assembly of the State of Tamil Nadu in the Seventy-fourth Year of the Republic of India as follows:—

1. (1) This Act may be called the Chennai City Police (Amendment) Act, 2023. Short title and commencement.

(2) It shall come into force at once.

Tamil Nadu Act
III of 1888.

2. In section 35 of the Chennai City Police Act, 1888,—

Amendment of
section 35.

(1) in the marginal heading, the expression, “and gymnasium” shall be omitted;

(2) in sub-section (1), the expression “or gymnasium” occurring in two places, shall be omitted.

(By Order of the Governor)

C. GOPI RAVIKUMAR,
*Secretary to Government (Legislation),
Law Department.*